

**THE INCOME TAX APPELLATE TRIBUNAL  
“E” BENCH, DELHI  
BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER &  
SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

**ITA No. 3950/Del/2024  
(Assessment Year 2018-19)**

NKG Infrastructure Ltd. 204, Kailash Building, 26, K.G. Marg, Connaught Place, New Delhi – 110001	Vs.	Deputy Commissioner of Income Tax, CC-27 Jhandewalan Extn. New Delhi 110055
स्थायीलेखासं. / जीआइआरसं. / PAN/GIR No: AACCN1659D		
Appellant	..	Respondent

Appellant by :	Sh. Paritosh Jain, Adv. Sh. Apoorv Saini, Adv.
Respondent by :	Sh. Amit Katoch, Sr. DR

Date of Hearing	11.12.2024
Date of Pronouncement	11.12.2024

O R D E R

**PER MADHUMITA ROY, JM:**

At the time of hearing of the matter, the Ld. Counsel appearing for the assessee submitted before us that he has instruction not to proceed with the matter. Hence, the appeal is dismissed as withdrawn.

2. The appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 11.12.2024

Sd/-  
(Renu Jauhri)  
ACCOUNTANT MEMBER

Sd/-  
(Madhumita Roy )  
JUDICIAL MEMBER

Dated 11.12.2024

PS: Rohit

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT NEW DELHI